

DIVISION BENCH
COURT - II

O-242

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/140(KB)2022
IA(COMPANIES.ACT)/107(KB)2022,
IA(COMPANIES.ACT)/153(KB)2023,
IA(COMPANIES.ACT)/46(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SUNIL KUMAR AGARWAL VS SKDJ FINTRADE PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For the Petitioner
Ms. Mou Saha, Adv.]
Mr. Jitendra Agarwal, Adv.]
Mr. Joy Saha, Sr. Adv.] For the Respondents except R-3 & R-15
Mr. Yubaraj Bhattacharyya, Adv.]
Ms. Urmila Chakraborty, Adv.] For the R-3
Mr. K. Das, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Heard Ld. Counsel Ms. Urmila Chakraborty appearing on behalf of R-3 in full.
3. The parties are requested to file one page written notes of arguments.
4. List this matter for continuation of arguments on **08.03.2024 at 03:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**